

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

4. I.A. 1782/2024
IN
C.P. (IB)/319(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.04.2024**

NAME OF THE PARTIES: Bank of Maharashtra

VS

Mrs. Tejaswini Santosh Shinde

Appearance:

For the Applicant: Adv. Manoj Mishra

SECTION 95(1) OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1782/2024

1. The above application has been filed by the RP for taking on record the report under Section 99 of the IBC. Ld. Counsel for the RP submits that the copy of the report has already been served on the Creditors as well as Respondent.
2. Respondent may file reply, if any, within 3 weeks after serving a copy on the other side. List on **20.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)